

During the period upto the 30th June in the current year, a total of 972 terrorists were killed and 1121 arrested in Punjab. 1863 arms and 39,044 rounds of ammunition were recovered from them during the said period.

In J&K, 296 terrorists were killed and 1667 were arrested upto the 30th June in the current year. 2207 arms have been recovered during the said period.

(c) The Chief Minister, Assam has called upon the ULFA to give up arms and come to the negotiating table and has given some concessions to the ULFA detenus. Steps taken in Kashmir include identification of vulnerable pockets, deployment of security forces in affected pockets, intensifying night patrolling, raids on hide-outs of terrorists, action against middlemen etc. In Punjab, steps to provide increased security to threatened persons, protection to railways, banks, buses, newspaper, offices and other vulnerable points have been taken. Special police pickets in sensitive villages have been established, strength of para-military forces placed at the disposal of the State have been increased.

Sanctions against South Africa to end apartheid

*88. SHRI SRIBALLAV PANIGRAHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps taken or proposed to be taken by the Government to urge the international community not to relax sanctions to hasten the process of dismantling of apartheid by the South African Government;

(b) whether the Government propose to send any goodwill delegation to South Africa in this regard; and

(c) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) A Statement is given below.

(b) No, Sir.

(c) Does not arise.

STATEMENT

India is one of the members of the Commonwealth Committee of Foreign Ministers on Southern Africa (CCFMSA) which met in London on February 16, 1991. At this meeting, India took a leading role in urging against any relaxation of sanctions at this juncture. India is also the Chairman of the AFRICA Fund Committee. At the Eighth Senior Officials Meeting of the AFRICA Fund in Kuala Lumpur in May 1991, it was decided that international pressure must continue against the apartheid regime and that additional contributions should be mobilised for the AFRICA Fund.

India has also been in the forefront in other international fora in urging the international community to maintain pressure on the Pretoria Government by way of sanctions and other measures. These measures have yielded positive results as is evident from the reforms initiated by the South African Government since last year. Most recently, in June, this year, the South African Government repealed the Group Areas Act, the Land Acts and the Population Registration Act, thus bringing to an end all apartheid legislation on South African statute books.

Centre-State relations

*89. SHRI LOKANATH CHAUDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government propose to restructure the Centre-State relations;

(b) if so, the details thereof; and